

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
EX-PARTE EVIDENCE				
1	MISC PETITION/ADOPT	100065/2020	Harendra Matubhai Shah Vs Govind Mahadev Navrekar	D. K. Jain

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<u>ORDER</u>				
1	MISC PETITION/ADOPT	100111/2019	WWTI Bal Anand Vs Sanjay Popat Gayakwad	Sameer K. Sawant
2	MISC PETITION/ADOPT	100148/2019	WWTI Bal Anand Vs Kalpesh Bharatbhai Prajapati	Sameer K. Sawant
<u>REJECTED SUIT</u>				
3	SUIT	100713/2020	Lifespan Wellness Pvt. Ltd. Vs Pandupole Holdings Pvt. Ltd.	Mr. Nagesh G. Gad
<u>REJECTION OF PLAINT</u>				
4	SUIT	100751/2020	Husain Latif Malim Vs Hasan Miya Abdul Latif Malim	V.T. Dubey and Associates
5	SUIT	100752/2020	Naushad Mohammed Ahmed Siddique Vs Shabana Mohammed Ahmed Siddique alias Shabana Mohammed Shaikh Ansari	Mr. Vasim A. Shaikh and Mr. Aurelius Dsilva
6	SUIT	100758/2020	Mangesh Atmaram Sarvankar Vs M.C.G.M.	Mr. Bipin Tiwari
7	SUIT	100761/2020	John Kennedy Proprietor of M/s. Eskay Logistics Vs Essar Projects India Ltd.	Megha Hasge
<u>DIRECTIONS</u>				
8	MISC PETITION/ADOPT	100118/2019	Mr. Anant Shankar Pawar Vs Mr. Ankush Ganpat Batawale	G.B. Naik
9	MISC PETITION/ADOPT	100119/2019	Mr. Nilesh Raghunath Mestry Vs Smt. Darpana Dattaram Dhodade	T.N. Upadhyay and Sharmila Sharma
10	MISC PETITION/ADOPT	100145/2019	Harsha Ramchandra Jadhav Vs Mr. Ganesh Ramchandra Jadhav	Res Juris
11	MISC PETITION/ADOPT	100198/2019	Mr. Vilas Pandurang Hatishkar Vs Mr. Sanjay Amrut Parkar	Geeta G. Haldankar and Rupali P. Shetty

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12	MISC PETITION/ADOPT	100266/2019	Vatsalya Trust Vs Shri. Ajendu Pradeep Sohani	Sangeeta Nagpal
<u>NOTICE OF MOTION</u>				
13	NOTICE OF MOTION	101086/2019	Niraj Mohan Parab - Suit St. No.149 of 2018 Vs Umesh Pandurang Patade	Shashank P. Borade
14	NOTICE OF MOTION	100300/2020	Canara Bank - Suit St. No. 10663/2018 Vs Madhiselvan Paul Nadar and Anr.	Rajkumar K. Shukla
15	NOTICE OF MOTION	100325/2020	Zubeda Usman Qureshi and Anr. - Suit St. No. 77/2020 Vs M/s. Fatcat Infrastructure	Shaikh Shafi Ahemed
<u>COMPLIANCE</u>				
16	MISC APPLICATION	100013/2020	Mr. Changarath Ravindra Kumar - petitioner in Misc. Pet. 124 of 1992 Vs St. Catherines Home - Respondents	M/s. Rakesh K. L. Kapoor and Co.
17	MISC APPLICATION	100027/2020	Mr. Jitendrakumar Madhusudan Chapadia - Misc.Petition No. 184/2001 Vs Bal Asha Trust	Rakesh K. L. Kapoor and Co.

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<u>REJECTED SUIT</u>				
1	SUIT	100714/2020	Mr. Mumtaz Ali Mohammed Ali Shaikh Vs Mrs. Irfana Parveen Sayyed Iqbal Qadri	Muzaffar Y. Patel
2	SUIT	100716/2020	Mrs. Shaizadi Babusaheb Hussain Shaikh Vs Hasina Saheb Hussain Shaikh	A. K. Pandey and P. N. Mishra
<u>REJECTION OF PLAINT</u>				
3	SUIT	100753/2020	M/s. Manize Vs MCGM	Komal Kandharkar
4	SUIT	100754/2020	Smt. Chandraprabha Anant Gajre Vs Shri Harishchandra Govind Valke	Mr. V. R. Shroff
5	SUIT	100759/2020	Pramod Shitalaprasad Upadhyay Vs Asha Devi Nandlal Upadhyay	Mr. Ramji B. Gupta
6	SUIT	100760/2020	Canara Bank Vs Mr. Ajit Ranvir Singh	M. Janardhanan
<u>DIRECTIONS</u>				
7	MISC PETITION/ADOPT	100137/2019	Vatsalya Trust Mumbai Vs Mr. Sunil Pandurang Awaghad	Mrs. Aarti P Kulkarni
8	MISC PETITION/ADOPT	100157/2019	Mr. Surjit Shyamsunder Toshniwal Vs Mr. Mukund Ramniwas Gattani	Kiran S Mohite
9	MISC PETITION/ADOPT	100163/2019	Mr. Vaibhav Mohan Suryavanshi Vs Mrs. Varsha Mohan Suryavanshi	Martha Dsouza
10	MISC PETITION/ADOPT	100018/2020	Mr. Anuj Parshuram Sutar Vs Mrs. Renu Anuj Sutar	Mr. Avinash S. Ovhal
11	MISC APPLICATION	100026/2020	Mr. Vasantsinh Shivji Champsi - Mis. Petn. No. 28/1987 Vs Nil.	Rakesh K. L. Kapoor and Co.

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12	MISC PETITION/ADOPT	100040/2020	Indian Association for Promotion of Adoption and Child Welfare - Petitioners Vs Gouranga Das and Mrs. Bela Das - Co-Petitioners	Leena Nichani
13	MISC PETITION/ADOPT	100052/2020	Vatsalya Trust Mumbai - Through Mrs. Prerna Gade Vs Lourdu Bosco W/o. Lourdu Bosco	Aarti P. Kulkarni
14	MISC PETITION/ADOPT	100053/2020	Vatsalya Trust - Through Mrs. Prerna Gade Vs Prashant Ramaswamy S/o. R. V. Ramaswamy	Aarti P. Kulkarni
15	MISC PETITION/ADOPT	100064/2020	Mr. Prashanth Francis Farias Vs Mr. Arun Dnyanadev Londhe	K.D. Juvekar
16	MISC APPLICATION	100049/2020	Mahesh Vishnu Gaonkar - Applicant Vs Preeti Shanil Thakur	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100116/2019)				
<u>REPORT</u>				
17	MISC PETITION/ADOPT	100071/2020	Jitendra Raghunath Jadhav Vs Nil	Sameer K. Sawant
<u>NOTICE OF MOTION</u>				
18	NOTICE OF MOTION	100301/2020	Canara Bank - Suit St. No. 12420/2018 Vs Mangilal Gopilalji Bagora	Rajkumar K. Shukla
19	NOTICE OF MOTION	100302/2020	Canara Bank - Suit St. No. 12261/2018 Vs M/s. Shreya Tours and Travels and Anr.	Rajkumar K. Shukla